

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 157/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: M/s. One Time Leafin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 55(3) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CP 157/55(3)/NCLT/MB/MAH/2015

List this matter for hearing on 15.1.2018.

Sd/-

V. NALLASENAPATHY
 Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)